

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

4) C.P. (IB)/672(MB)2021
IA/3884/2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.01.2023**.

NAME OF THE PARTIES: ICICI Home Finance Company Limited
VS
Marvel Sigma Homes Pvt Ltd

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA 3884/2022

Mr. Nausher Kohli a/w Adv. Hormuz Mehta a/w Adv. Akhil Nene i/b JSA, Advocates appearing for the Applicant and Mr. Prateek Seksaria, Counsel, along with Mr. Nitesh Jain, Adv. and Ms. Vatsala Kumar, Adv., i/b Trilegal, Advocate appearing for the Financial Creditor/ Respondent are present through virtual hearing.

Since CP (IB) 672 of 2021 has been already heard at length on behalf of both the parties and reserved for order on 09.12.2022, this application does not lie and is **dismissed**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)

/n/